NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

24. C.P.(IB)-406(MB)/2021
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: DBS Bank Ltd.

V/s.

Prakashchandra Kapoor

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this matter on

11.07.2023.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Shubham